CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH ALLAHABAD

DATE : THIS THE 6TH NOVEMBER, 1998

Coram: H on ble Mr. S. L. Jain JM
H on ble Mr. G. Ramakrishnan AM

ORIGINAL APPLICATION NO. 655/98

- *1. Union of India through the Secretary, Post and Telegraphs, Sanchar Bhawan, New Delhi.
- The Chairman,
 Posts and Telegraphs Board,
 New Delhi.
- The Director General,
 Posts and Telegraphs,
 New Delhi.
- 4. General Manager, Maintenance,
 Northern Region, Kedwai Bhawan,
 New Delhi.
- 5. The Director of Maintenance,
 Northern Region, Kidwai Bhawan,
 New Delhi.
- General Manager, Telecommunications,
 Eastern Circle, Lucknow.
- 7. The Director, Telecommunications, (East), Varanasi.
- 8. The Divisional Engineer, Telegraphs

 Gorakhpur. ----- Applicants

C/A Shri N.B.Singh

Versus

1. R.A.Dubey S/O Late K.C.Dubey, retired Junior Engineer and Sa Madai, Sudharpur, Post Rustampur, District: Gorakhpur.

J. 100 -

2. Civil Judge (Junior Division),
Gorakhpur. ----- Respondents

C/R- - - - -

ORDER

By Hon ble Mr. S. L. Jain JM

Civil Misc. Application N o.3306 of 1998 heard. Applicant has mentioned in para nos.4 and 5 of the application that the Learned Civil Judge (Jr.Divn.) Gorakhpur has passed the order dated 22.8.1998 on the application of Shri R. S. Dubey (respondent no.1) in the present case directing the respondents/applicants to make payment to Sri Dubey and has also given the mode of payment, applicants have complied with the order dated 22.8.1998 passed by the Leanred Civil Judge (Junior Division) and have made payments to Sri R. S. Dubey (respondent no.1) in accordance with the directions contained in the order dated 22.8.1998

2. In the circumstances, O.A. filed by the applicants deserves to be dismissed and is dismissed as withdrawn by allowing the application.

AAM ...

J!\ JM